

	<p>भारत सरकार, Government of India अंतर्राष्ट्रीय सीमा शुल्क निदेशालय Directorate of International Customs केन्द्रीय अप्रत्यक्ष कर एवं सीमा शुल्क बोर्ड Central Board of Indirect Taxes & Customs जीवन भारती बिल्डिंग, Jeevan Bharti Building दूसरा टावर, 2nd Tower, दसवी मंजिल, 10th Floor, कॉनाट प्लेस, Connaught Place, नई दिल्ली-110001, New Delhi-110001</p>	
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फ़ाइल संख्या DIC/WEB/1/2020-WEB-O/o Pr COMM-R-DIC-DELHI / 404 to 434 दिनांक:01.07.2022

04.06.22

सेवा में,

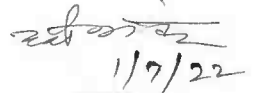
All Pr. Chief Commissioners/ Chief Commissioners of Customs
All Zonal AEO Programme Managers

विषय: : New Functionalities on Web Application - के संबंध में।

महोदया/ महोदय,

प्रधान आयुक्त द्वारा जारी इस कार्यालय के पत्र संख्या F. No. DIC/WEB/1/2020-WEB-O/o Pr COMM-R-DIC-DELHI दिनांक 01.07.2022 की मूल प्रति आपके सूचनार्थ इस पत्र के साथ संलग्न है।

भवदीय,



1/7/22
(हरी शंकर)
अपर आयुक्त



सत्यमेव जयते

भारत सरकार
GOVERNMENT OF INDIA
वित्त मंत्रालय / राजस्व विभाग
Ministry of Finance / Department of Revenue
अप्रत्यक्ष कर एवं सीमा शुल्क
Central Board of Indirect Taxes and Customs
अन्तर्राष्ट्रीय सीमा शुल्क निदेशालय
Directorate of International Customs

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F. No. : D-20/DIC/AEO/Web App queries/130/2019
Date : 01.07.2022

To,

All Pr. Chief Commissioners/ Chief Commissioners of Customs
All Zonal AEO Programme Managers

Subject:- New functionalities on Web Application - reg.

Madam/Sir,

In view of the difficulties faced by the applicants and officers on the Web Portal and valuable suggestions provided by the zones, two new functionalities have been deployed on the AEO Web Portal.

1. **Option to withdraw/ delete application (without affecting the whole registration)**

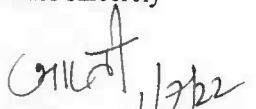
- i. An "Application delete request" tab has been made available on each applicant's portal in order to enable the applicant to withdraw a particular application without affecting the whole registration. Applicant is allowed to send "Application delete request" for a particular application which would reflect on the Zonal Admin's (Zonal Nodal Officer) dashboard under the tab "List of requested applications" for suitable action. Deletion functionality was previously available only with respect to the "Registrations" made by the applicant and not for individual applications. However, the requirement to withdraw individual application arose post the introduction of online filing of T2/T3 application. This functionality may be exercised by the Zonal Nodal Officer, at any stage of processing **prior to final decision** by Commissioner.
- ii. Another option of "Direct delete" i.e. without any request from the concerned applicant has been provided. This shall be exercised only in rare cases and intimation in this regard shall be forwarded to this office on case to case basis.

2. **MIS report for application with deficiency memo**

- i. In order to monitor deficiency issued to the applicant, MIS report has been updated to include a column "deficiency details view" for accessing all deficiencies issued to the applicant. Additionally, a table showing a list of deficiencies issued along with additional documents submitted has been appended in the Application view window.
- ii. Along with this, an option to "Resend deficiency mail" has been added on the superintendent's portal in order to rectify any deficiency memo or to send Reminders, if needed.
- iii. Further, a list of deficiencies has also been made available on applicant's portal, for ease of reference.

User manuals in respect of the above-mentioned changes have been prepared by this office, for guidance of officials and applicants. These documents are being shared separately over email.

Yours sincerely


(Arti Agarwal Srinivas)
Pr. Commissioner